

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.626/2016

Wednesday, this the 20th day of September 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. All India BSNL Officers' Association
Through its General Secretary
Shri Rakesh Sethi
s/o late Shri Satish Kumar Sethi
aged about 52 years
Designation : GS
Group B
Department BSNL
Nature of grievance: Pay fixation of benefits
o/o Central Head Quarters
AD-87B, Pitampura, Delhi – 34
2. Subhasis Atorthy
s/o late Dr. Keshab Chandra Atorthy
aged about 50 years
Group B
Department: BSNL
HRMS No.199104961
Designation : JTO
Nature of grievance : Pay fixation of benefits
o/o DE/TI/South-II/CTD
Address: Russa Telephone Exchange
46, Dr. Sarat Banjerjee Road
Kolkata – 700029
3. Sandip Roy s/o Sri Chandidas Roy
Aged about 51 years
Group B
Department: BSNL
HRMS No.199004605
Designation : SDE
Nature of grievance : Pay fixation of benefits
o/o DE/TI/North-I/CTD
Address Burrabazar Telephone Exchange
148 C R Avenue, Kolkata – 700007
4. Debijit Mukherjee s/o late Binoy Mukherjee
Aged about 48 years
Group B
Department : BSNL
HRMS No.199103121

Designation : JTO

Nature of grievance : Pay fixation of benefits

o/o AGM/COMM & MKTG/CITY/CTD

Address: P-10 New CIT Road

Kolkata – 700073

5. Amrita Kumar Mitra s/o Asish Kumar Mitra

Aged about 49 years

Group : B

Department BSNL

HRMS No.199103654

Designation : JTO

Nature of grievance : Pay fixation of benefits

O/o AGM/COMM & MKTG/CITY/CTD

Address: P-10 New CIT Road

Kolkata – 700073

6. Gita Das w/o Debabrata Das

Aged about 55 years

Group B

Department : BSNL

HRMS No.198606552

Designation : JTO

Nature of grievance : Pay fixation of benefits

O/o AGM/COMM/EB/CTD

Address: Telephone Bhavan

34 B B D Bag, 5th Floor

Kolkata – 700001

7. Kalyan Sharma s/o late Kumares Chandra Sharma

Aged about 50 years

Group B

Department : BSNL

HRMS No.199105349

Designation : JTO

Nature of grievance : Pay fixation of benefits

O/o SDE/TM/TB/CTD

Address: Telephone Bhavan

34 B B D Bag, 5th Floor

Kolkata – 700001

8. Dinabandhu Mondal s/o late Sanatan Mondal

Aged about 54 years

Group B

Department : BSNL

HRMS No.199102657

Designation : SDE

Nature of grievance : Pay fixation of benefits

o/o DE/MKT/OD/CTD

Address: Telephone Bhavan

58 Raja Dinendra Street

Kolkata – 700006

9. Biswanath Das s/o late Chittaranjan Das
Aged about 50 years
Group B
Department BSNL
HRMS No.199105349
Designation : JTO
Nature of grievance : Pay fixation of benefits
o/o SDE/TM/TB/CTD
Address: Telephone Bhavan
34 B B D Bag, 5th Floor
Kolkata – 700001
10. Surajit Biswas s/o late Sukumar Biswas
Aged about 51 years
Group B
Department : BSNL
HRMS No.199004236
Designation : SDE
Nature of grievance : Pay fixation of benefits
o/o DE/TI/NORTH-II/CTD
Address: Burrabazar Telephone Exchange
148 C R Avenue, Kolkata – 700007
11. Sanjit Sekhar Mandal s/o Sudhangshu Sekhar Mandal
Aged about 50 years
Group B
Department : BSNL
HRMS No.199105398
Designation : JTO
Nature of grievance : Pay fixation of benefits
o/o SDE/TM/BKP/CTD
Address: Barrackpore Telephone Exchange
West Barasat Road, Lalkuthi
Barrackpore, Kolkata-700120
12. Radha Kishore De s/o late Hari Sadhan De
Aged about 66 years
Group B
Department : BSNL
HRMS No.197607267
Designation : Retired JTO
Nature of grievance : Pay fixation of benefits
Address : Mannapukur 2nd Lane
Haridradanga, PO Chandannagar
Distt. Hooghly, PIN 712136
West Bengal
13. Swapan Kumar Saha s/o late Utpal Kanta Saha
Aged about 50 years
Group B
Department : BSNL

HRMS No.199103686
 Designation : JTO
 Nature of grievance : Pay fixation of benefits
 o/o SDE/CO/CITY/CTD
 Address: Telephone Kendra
 P-10 New CIT Road, 3rd Floor
 Kolkata – 700073

14. Soumya Basak s/o Shyama Pada Basak
 Aged about 51 years
 Group B
 Department BSNL
 HRMS No.199104903
 Designation : JTO
 Nature of grievance : Pay fixation of benefits
 o/o DE/TI/SOUTH-I/CTD
 Address Telephone Bhavan
 34 B B D Bag, 7th Floor
 Kolkata – 700001
15. Subrata Kumar Naskar s/o Sri Nemai Chandra Naskar
 Aged about 54 years
 Group B
 Department BSNL
 HRMS No.199104667
 Designation : JTO
 Nature of grievance : Pay fixation of benefits
 o/o SDE/CRM-II/CD
 Address: Telephone Bhavan
 34 B B D Bag, 1st Floor
 Kolkata – 700001
16. Asim Kumar Sil s/o late Ananta Kumar Sil
 Aged about 65 years
 Group B
 Department BSNL
 HRMS No.197407354
 Designation : Retired JTO
 Nature of grievance : Pay fixation of benefits
 Address 2/1A Acharya Profulla Chandra Park
 PO Baghajatin, Kolkata – 700086
 WB
17. Krishna Kumar Sengupta
 s/o late Raghubanshamoni Sengupta
 aged about 67 years
 Group B
 Department BSNL
 HRMS No.197408515
 Designation : Retired JTO
 Nature of grievance : Pay fixation of benefits
 Address 55 Lalbadur Shastri Road

PO & PS Serampore, Distt. Hooghly
Pin 712201

18. Gobinda Chandra Sandhukhan
s/o late Krishnadhan Sandhukhan
aged about 68 years
Group B
Department BSNL
Staff No.102450
Designation : JTO
Nature of grievance : Pay fixation of benefits
Address Kalupukur, Chowdhury Bagan
Chandannagar, PIN 712136

19. G Panchakalyani
w/o S M Elavarasan
aged about 54 years
Group B
Department BSNL
HRMS No.198400588
Designation : JTO
Nature of grievance : Pay fixation of benefits
o/o PGM, BSNL, Trichy – 620001
r/o 149, 7th Street
Ex servicemen colony
Goldenrock, Trichy - 620004

..Applicants

(Ms. Priyanka Sony, Advocate for Mrs. Rani Chhabra, Advocate)

Versus

1. Bharat Sanchar Nigam Limited
A Government of India enterprises
Corporate Office, Personnel Branch
5th Floor, Bharat Sanchar Bhavan
Janpath, New Delhi

2. Chairman – cum – Managing Director
BSNL (A Govt. of India Enterprises)
Corporate Office, 3rd Floor
Bharat Sanchar Bhawan
Janpath, New Delhi

3. Assistant General Manager (Personnel)
5th floor, Bharat Sanchar Bhavan
Janpath, New Delhi

..Respondents

(Nemo)

O R D E R (ORAL)**Justice Permod Kohli:**

Learned proxy counsel for applicants submits that the respondents have implemented the judgment dated 10.02.2017 passed in O.A. No.4116/2015 (**Sanchar Nigam Executives Association (India) & others v. Bharat Sanchar Nigam Limited & others**). In this view of the matter, the present O.A. is rendered infructuous. Dismissed as such.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

September 20, 2017
/sunil/